

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18970/2003

(From the judgement and order dated 28/08/2003 in SCA No. 8880/2003 of The HIGH COURT OF

GUJARAT AT AHMEDABAD)

N.H.L. MUNICIPAL MEDICAL COLLEGE

Petitioner(s)

VERSUS

STATE OF GUJARAT AND ORS.

Respondent(s)

(With prayer for interim relief )

WITH SLP(C) NO. 18972 of 2003

(With appln(s) for intervention and With prayer for interim relief)

AND WITH

SLP(C) NO. 8533 of 2005 (With prayer for interim relief)

Date: 30/11/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr.Gaurav Agrawal, Adv.(Mentioned by)

Mr. Prashant Kumar,Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.

Mr. M.N. Shroff ,Adv

Ms. Sumita Hazarika ,Adv

Mr. S.C. Patel, Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters after four weeks, as prayed.

(G.V.Ramana)      (Veera Verma)

Court Master      Court Master